

Reserve Stock of Fertiliser and Seed

666. SHRI OSCAR FERNANDES: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal under consideration for building up reserve stocks of fertiliser for achieving stability in food production; and

(b) if so, the arrangements made by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). The Government already have a policy to maintain buffer stocks of fertilisers in consuming areas. In pursuance of this policy, fertiliser stocks to the tune of 12.25 lakh tonnes were available in the country on February 1, 1980.

Alleged misutilisation of Fund for Adult Education

667. SHRIMATI MOHSINA KIDWAI: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that he has received many complaints about misutilisation of funds provided for adult education;

(b) if so, the nature of complaints and the amount involved;

(c) whether it is also a fact that adult education programme review committee is holding an inquiry into the matter; and

(d) if so, the findings of the committee?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) and (b). A number of complaints have been received regarding misutilisation of funds by voluntary agencies. Action is being taken in such areas, generally through the State Governments.

(c) and (d). A Committee has been set up in October, 1979 under the chairmanship of Dr. D. S. Kothari to review the National Adult Education Programme in all its aspects. The Committee is expected to submit its report soon.

Acquisition of Land in Tughlakabad Extension Delhi

668. SHRI MOOL CHAND DAGA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the land of Tughlakabad Extension has been acquired or likely to be acquired by Government; and

(b) if so, the Khasra numbers which fall within the acquired area?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Provision of Amenities in M.I.G. Flats in Pankha Road, New Delhi

669. SHRI CHANDRA DEO PRASAD VERMA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether in some of the MIG Flats in Pankha Road Residential Scheme allotted under March, 1978 advertisement, kitchen sinks had not been provided and the allottees had to get the sinks installed at their own expense;

(b) whether the allottees of these flats covered by the earlier scheme were paid the cost of such sinks;

(c) if so, the reasons for this differential treatment; and

(d) the steps Government propose to take on the representation made in this behalf by the allottees under the 1978 scheme?